

| Annexure 4 | | | | | | | | | | | | | |
|--|-------------------------|---------------------------|----------------|---|-----------------|-----------------------------|------------------------|---|----------------------------|---|------------------------------|------------------------------------|-----------------|
| Name of Corporate Debtor : MORANI MOTORS PRIVATE LIMITED | | | | Date of Commencement of CIRP : 04.02.2025 | | | | (Pursuant to claims received and updated as on 19.20.01.2025 | | | | | |
| List of Unsecured Financial Creditor (Other than the financial creditor belonging to any class of creditor) | | | | | | | | | | | | | |
| SI No. | Name of creditor | Details of claim received | | Details of claim Admitted | | | | | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by Guarantee | Whether related party? | % of voting Share in COC if applicable | | | | | |
| 1 | Standard Chartered Bank | 16.06.2025 | 107,104,984 | 107,104,984 | Unsecured | - | No | 18.20 | - | - | - | - | |
| Total | | | 107,104,984 | 107,104,984 | | | | 18.20 | - | - | - | - | |